NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/205/2016

NAME OF THE PETITIONER(S)

: Mulvadi Raghupathy Ranganathan

NAME OF THE RESPONDENT(S)

: M/s Nihon Technology Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

SRI VARSHINI FOR

COUNSEL FOR

1,-R3

IN MAHESH AND ASSOCIATES

A. Atter Mond.

cont for

Si Vanshui

ORDER

Shri A Arfat Mohd, counsel representing senior advocate, Shri R Prabhakaran, for petitioner present. Ms Sri Varshini, counsel for R1 to R3 present. Counsel for petitioner prayed time stating that his senior counsel was held up at Paris as he missed his flight and could not reach India and hence not in a position to submit his arguments. Time extended at request with a direction that the matter is posted for submitting final arguments. Put up on 23.01.2017 at

10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)